

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
UNSTARRED QUESTION NO. 3935  
TO BE ANSWERED ON 10.08.2017

**Nyaya Panchayats Bill**

**3935.** SHRIMATI KIRRON KHER  
SHRI ANOOP MISHRA

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) whether the Government has finalized the blue print of the Nyaya Panchayats Bill;
- b) if so, the details and the present status thereof; and
- c) the follow-up action taken/being taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI PARSHOTTAM RUPALA)

(a) to (c): Since observations made by the Ministry of Law and Justice about the basic structure of the Nyaya Panchayat Bill could not be resolved and State Governments also expressed reluctance to fund the Nyaya Panchayats, it has been decided not to pursue the draft Nyaya Panchayat Bill.

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